

From

The Principal District & Sessions Judge (HQs),  
Delhi.

To

The Registrar General,  
Delhi High Court,  
New Delhi.

10 APR 2024

No. F.5(1)/2024/ 635

Dated, Delhi the \_\_\_\_\_

Sub: Direct recruitment to the Delhi Higher Judicial Services - reg.

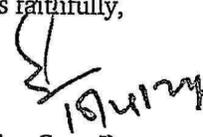
Sir,

With reference to letter No. 2357 /G-1/Gaz/DHC/2024 dated 09.04.2024, on the subject cited above, it is informed that the following newly appointed Officers of Delhi Higher Judicial Service have appeared before me and they have been administered the requisite Oath of allegiance to the Constitution of India.

1. Ms. Goma Dabas Gupta
2. Ms. Shagun Sharma

Their Oath of allegiance to the Constitution of India, alongwith joining reports are enclosed herewith .

Yours faithfully,



(Sanjay Garg-I)

Principal District & Sessions Judge (HQs),  
Delhi



Encl. As above

F.5(1)/2024 23742 - 23771

Dated, Delhi the \_\_\_\_\_

10 APR 2024

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.



Principal District & Sessions Judge (HQs),  
Delhi

